

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 171 of 2015 & IA No. 281 of 2015 and
Appeal No. 128 of 2015 & IA Nos. 203 & 204 of 2015**

Dated : 19th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.I. J. Kapoor, Technical Member**

In the matter of:

Appeal No. 171 of 2015 & IA No. 281 of 2015

**M/s Spectrum Power Generation Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Saahil Kaul
Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Mr. M. S. Ramalingam for R.1
Ms. Shuchi Singh for R.4

Appeal No. 128 of 2015 & IA Nos. 203 & 204 of 2015

**Samalkot Power Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms Shally Bhasin
Mr. Sayaree Basu Mallik
Mr. Rishabh Gupta

Counsel for the Respondent(s) : Ms. Shuchi Singh for R.3

ORDER

At the request of learned counsel for Respondent No.1 the matters are adjourned to **21.11.2016.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**